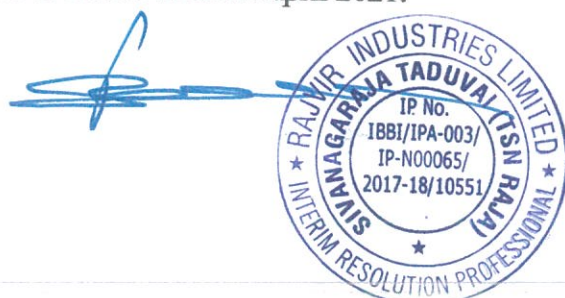


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAJVIR INDUSTRIES LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAJVIR INDUSTRIES LTD
2.	Date of incorporation of corporate debtor	01.09.2004
3.	Authority under which corporate debtor is incorporated / registered	ROC-HYDERABAD
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CINL17116TG2004PLC044053
5.	Address of the registered office and principal office (if any) of corporate debtor	1ST FLOOR, SURYA TOWERS, 105, S.P. ROAD, SECUNDERABAD ANDHRA PRADESH TG 500003 IN
6.	Insolvency commencement date in respect of corporate debtor	Ordered on: 26.04.2021. Order copy made available on: 28.04.2021
7.	Estimated date of closure of insolvency resolution process	25.10.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SIVANAGARAJA TADUVAI (TSN RAJA) IBBI/IPA-003/IP-N00065/2017-18/10551
9.	Address and e-mail of the interim resolution professional, as registered with the Board	#16(11-20-18), SHOP CUM FLAT, HUDA COMPLEX, KOTHAPET Hyderabad -INDIA-500035 tsnrja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	#16(11-20-18), SHOP CUM FLAT, HUDA COMPLEX, KOTHAPET Hyderabad -INDIA-500035 tsnrja@gmail.com
11.	Last date for submission of claims	12.05.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NOT APPLICABLE 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	www.rajvirindustrieslimited.com Physical Address:N.A.

Notice is hereby given that the National Company Law Tribunal, Hyderabad (Court Hall I) has ordered the commencement of corporate insolvency resolution process of M/s. RAJVIR INDUSTRIES LTD on 26.04.2021. The order was made available on 28th April 2021.



The creditors of M/s. RAJVIR INDUSTRIES LTD, are hereby called upon to submit their claims with proof on or before 12.05.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.04.2021,

Place: HYDERABAD

T.S.N. RAJA
(SIVANAGARAJA TADUVALI)
Interim Resolution Professional
RAJVIR INDUSTRIES LTD

